Annexure – 6

Name of the corporate debtor: Novatech Projects (I) Private Limited; Date of commencement of CIRP: 13.11.2024; List of creditors as on: 23.04.2025

List of operational creditors (Government Dues)

SI. No.	Details of Claimant			Details of claim received Details of claim admitted					of anv	Amount	Δmount I		
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	contingent claim	mutual dues, that may be set-	of claim under	of claim	Remarks, if any
1	Income Tax Department		21-11-2024	22,34,50,304	22,34,50,304				-				Admitted subject to further revision based on receipt of information in accordance with Regulation 10, Regulation 12 and Regulation 12A read with Regulation 14 of the CIRP Regulations.
2	The Commissioner, Commercial Taxes, West Bengal			16,57,02,992	16,57,02,992				-				
3	Deputy Commissioner Division -V Thane Rural			1,64,63,000	1,64,63,000				-				
4	Employee Provident Fund Organisation, Thane			44,60,175	44,60,175								
				41,00,76,471	41,00,76,471				-				